shows Kashmir as a separate entity belonging neither to Pakistan nor to India, and if so, what steps Government have taken to rectify the same?

Mr. Speaker: How does that arise out of the main question? The main question only refers to the *Concise Oxford Dictionary*. The hon. Minister cannot be expected to know everything about everything.

मंगला बांध

*२. { श्री प्रकाश वीर शास्त्री :
श्री दी० चं० शर्मा :
श्री अजित सिंह सरहदी :
श्री सरजू पांडेय :

क्या प्रधान मंत्री ३ अगस्त, १९५९ के तारांकित प्रश्न सख्या १६ के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि

(क) पाकिस्तान द्वारा मगला बाध के निर्माण के बारे में सरकार ने सुरक्षा परिषद् को क्या कोई और विरोध पत्र भेजा है; और

(ख) यदि हा, तो सुरक्षा परिषद् ने उस पर क्या कार्यवाही की है?

वैदेशिक-कार्य उपमंत्री (श्रीमती लक्ष्मी मेनन): (क) संयुक्त राष्ट्र मे हमारे स्थायी प्रतिनिधि द्वारा सुरक्षा परिषद् के अध्यक्ष को भेजे गए दो पत्रो की, तथा पाकिस्तान के उत्तर की प्रतियां सदन की मेज पर रख दी गई हैं। [देखिये परिशिष्ट १ अनुबंध सख्या १]

(ख) हमारे स्थायी प्रतिनिधि के पत्रों की प्रतियां सुरक्षा परिषद् के प्रलेखो (डाकूमेंट्स) के रूप में परिषद् के सभी सदस्यों के पास भेज दी गई है।

Some Hon. Members: May we have the reply in English also?

Shrimati Lakshmi Menon: (a) Copies of two letters addressed by our Permanent Representative in the United Nations to the President of the Security Council and Pakistan's reply are laid on the Table of the House. [*See* Appendix I, annexure No. 1].

(b) Copies of our Permanent Representative's letters have been distributed to all members of the Security Council as Security Council documents.

श्री प्रकाश वीर शास्त्री : मै यह जानना चाहता हू कि भारत के इतने बड़े भूभाग पर जिस का प्रभाव १२२ गावो पर पड़ेगा और एक लाख नागरिकों के जीवन पर जिसका प्रभाव पड़ेगा, और क्या कारंवाई की जा रही है? एक ओर पाकिस्तान के साथ वित्तीय मामलों पर और अन्य सीमा सम्बन्धी मामलो पर समझौते की चर्चा चल रही है और दूसरी ओर इतने बड़े बाध का निर्माण हो रहा है कही यह उसी प्रकार का समझौता तो नही है जिस प्रकार का कि चीन ने पचशील का हमारे साथ किया था और जिसको भग करके वह हमारे इलाके मे सडके आदि...

Mr. Speaker: Order, order The hon Member must only ask a question and not go on making a speech. I do not think the hon Member has asked any question at all.

Shri Vajpayee: May I know whether this question of the construction of the Mangla Dam was raised at the meeting that our Ministers held with the representatives of Pakistan recently, and if so, the result thereof?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): No. That meeting was confined to discussion of border issues on the eastern side.

श्री प्रकाश वीर शास्त्री : मै यह जानना चाहता हू कि भारत के इतने बड़े भूभाग पर इसका प्रभाव पड़ेगा तथा हमारे विरोध पत्रों के बावजूद भी अभी तक निर्माण कार्य जारी है, भारत सरकार इस विषय में क्या कर रही है?

श्री जवाहरलाल नेहरू : भारत सरकार जो कर रही है उसकी जानकारी माननीय सदस्य उन कागजात से ले सकते हैं ; उनको पढ़ कर ले सकते हैं जो कि मेज पर रखे गए हैं ।

इस मामले के दो भाग हैं, दो हिस्से हैं । एक हिस्सा तो यह है कि पाकिस्तान गवर्नमेंट का कुछ करना ऐसी जमीन पर जिस पर उसका आजकल कब्जा है और जो कि भारत की है । दूसरा हिस्सा यह है जो कि इससे अलग है कि कोई इस किस्म की तजवीज नदियों की करना, योजना नदियों की करना । नदियों की योजना तो अकसर होती है । उसका नतीजा यह होता है कि कुछ गांव पानी के नीचे आ जाते हैं जिस पर हमेशा विचार किया जाता है । किस तरह से किन्हीं लोगों को ही ज्यादा लाभ हो सकता है, अगर यह उसूल बना तो हमारी कोई नदी की योजना न हो । जहां तक पहले भाग का सम्बन्ध है, यह बात ठीक है कि उनको कोई अधिकार नहीं कुछ करने का, उस जमीन पर जो कि भारत की है ।

श्री सरजू पांडेय : अगस्त में एक प्रश्न के उत्तर में यह बताया गया था कि अगर मंगला डैम बन गया तो १२२ गांव डूब जायेंगे और एक लाख आदमी बेघरबार हो जाएंगे। मैं जानना चाहता हूं कि उन लोगों को बसाने के बारे में क्या सरकार किसी योजना पर विचार कर रही है?

श्री जवाहरलाल नेहरू : यह सारी कार्रवाई पाकिस्तान की हकूमत कर रही है और यह अजीब बात होगी कि पाकिस्तान की हकूमत के काम के नतीजे हम बरदाश्त करें और हम बसायें उन लोगों को जो कि वहां अलग हों, जो वहां बेघरबार हों ।

Shri D. C. Sharma: May I know whether this dispute will be referred like the canal water dispute to any international agency like the World Bank, so that it may be solved amicably?

Shri Jawaharlal Nehru: No; not in that sense. This dispute essentially is a part of the Kashmir dispute; that is a part of Kashmir. But the hon. Member is correct in thinking that it may be connected with the canal water issue. In that sense, there is no question of any dispute: the dispute is about Kashmir, if you like. The other is the question of an arrangement about canal waters, about which we are dealing with Pakistan.

श्री प्रकाश वीर शास्त्री : मैं जानना चाहता हूं कि अभी भारत के प्रधान मंत्री और पाकिस्तान के राष्ट्रपति के बीच जो मुलाकात हुई थी, उसमें जहां और बहुत सी समस्याओं पर विचार हुआ था वहां क्या मंगला डैम के बारे में भी कुछ चर्चा हुई थी, यदि नहीं तो इस आवश्यक प्रश्न के ऊपर चर्चा क्यों नहीं हुई ?

श्री जवाहरलाल नेहरू : जो मेरी मुलाकात पाकिस्तान के राष्ट्रपति से हुई थी उसमें जहां तक मुझे याद है किसी खास मसले पर बात नहीं हुई थी । आम बातें हुई थीं और कोई प्रश्न नहीं था कि मैं उनके सामने उठाऊं हर एक सवाल और उनका जवाबतलब करूं । वह थोड़ी देर के लिए कोई एक घन्टे के लिए यहां आ कर ठहरे थे और उनसे कुछ बातें हुई थीं ।

Shri N. R. Muniswamy: May I know whether Government are aware that the USA has offered both financial and technical aid for the construction of this dam, and if so, the reaction of Government thereto?

Shri Jawaharlal Nehru: I have just stated in reply to Shri D. C. Sharma's question that there are two parts of this matter. One is a question that arises over our territory in Kashmir State even though that might be occupied by Pakistan, and our claim that they should not do anything on the territory which is ours. That is one question which is part of the Kashmir issue.

The other question is connected with the canal waters, as to the best use that might be made of canal waters for India and for Pakistan. In that connection, the U.S. Government and the World Bank, and perhaps various other governments, are, at the instance of the World Bank, offering considerable sums of money to Pakistan. That is not directly our concern—what money they offer to Pakistan in connection with the development of their canal system.

Shri Tridib Kumar Chaudhuri: May I know if the 122 villages which are likely to be submerged by the construction of the Mangla Dam are all in Pak-occupied territory and if any portion of Indian-occupied territory in Kashmir or territory which...

Shri Vajpayee: We are not 'occuping' any territory there.

Shri Tridib Kumar Chaudhuri: Territory which is under our military occupation. (*Interruptions*).

Shri Nath Pai: It is Indian territory.

Shri Tridib Kumar Chaudhuri: It is Indian territory but occupied by our forces. (*Interruptions*).

Shri Vajpayee: No, Sir.

Shri Tridib Kumar Chaudhuri: Certain portions are under our occupation.

Shri Nath Pai: It is defended by our forces.

Shri Tridib Kumar Chaudhuri: I stand corrected. But there is a certain part which is under our occupation. Is any part of the territory of Kashmir which is under our occupation likely to be affected by the construction of the Mangla Dam?

Mr. Speaker: Next question. There is too much of assumption in the question.

Recruitment of Labour in Gorakhpur

+

*2. { **Shri Keshava:**
Shri Panigrahi:

Will the Minister of **Labour and Employment** be pleased to state:

(a) whether it is a fact that Government have appointed an Informal Committee to go into the question of recruitment of labour in Gorakhpur; and

(b) whether any report has been submitted by the said Committee?

The Deputy Minister of Labour (Shri Abid Ali): (a) Yes

(b) No.

Shri Keshava: May I know if it is not a fact that this Committee was appointed in pursuance of an assurance given on the floor of the House? If so, what is the reason for, and significance of, making it an Informal Committee?

Shri Abid Ali: First, it was discussed in a meeting of some MPs. and subsequently, during the course of discussion here, my senior colleague announced that some MPs. have been invited to visit the camps. Therefore, it was classified as an Informal Committee.

Shri Panigrahi: May I know whether till the Report is submitted, Government propose to set up any Employment Exchange there for recruiting labour?

Shri Abid Ali: There are Employment Exchanges already there.

Shri Tangamani: May I know what are the terms of reference of this Committee?

Shri Abid Ali: There should be no distinction whatever between Gorakhpur labour and other workers at work sites. As many of the existing facilities as possible which are not inconsistent with the above, should be made available to future recruits. There should be security of employment to the existing labourers recruited